

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date: 04th January, 2017****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 155/2016(CZ)	Sanjay Yadav Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv.	
FOR HEARING				
2.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B.Shastri, Adv. Mr. Om S. Shrivastav, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.	
4.	Original Application No. 44/2016(CZ) (M.A.No.853/16)	Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corp. Ltd. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om S. Shrivastav, Adv. Mr. Anhad Tiwari, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
5.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv.	
6.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R- 2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 04/2016(CZ)	Dr. Subhash C. Pandey Vs. MP PCB & 2 Ors.	Mr. Rahul Ganesh, Adv. Mr. Pramod Singh Tomar, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh,Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria Adv. For R- MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
9.	Original Application No. 81/2016(CZ)	Maharishi Shiksha Sansthan Vs. State of Madhya Pradesh & 3 Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Ayush Dev Bajpai, Adv.	

10.	Original Application No. 142/2016(CZ) (M.A.No.01/2017)	Tribunal at its Own Motion Vs. State of M.P.	All Residency, Shakti Nagar Colony, Bhopal, Applicant Mr. Rajeev Jain, Adv.	
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